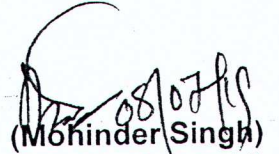


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 08/07/2019

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/07/2019 is circulated for information.


(Mohinder Singh)
Dy. Registrar (J)

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of June ,2019				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	5417	212	77	5552
MUMBAI	14143	391	132	14402
KOLKATA	10843	204	247	10800
CHENNAI	11111	239	70	11280
BANGALORE	9893	87	58	9922
AHMEDABAD	11946	178	85	12039
ALLAHABAD	2006	149	129	2026
CHANDIGARH	5663	85	86	5662
HYDERABAD	5236	21	39	5218
TOTAL	76258	1566	923	76901

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.07.2019.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	1	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	2
2000	0	0	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	0	0	0	0	0	0	0	0	4
2005	3	3	0	0	0	3	0	0	0
2006	11	0	0	0	1	5	0	1	0
2007	3	8	1	0	2	9	1	11	4
2008	6	2	16	0	30	6	4	9	0
2009	6	134	248	3	316	106	23	25	55
2010	13	210	274	8	568	198	24	202	85
2011	11	385	657	97	613	532	40	294	170
2012	31	752	550	206	838	791	104	381	539
2013	80	1038	596	1121	861	1404	66	538	509
2014	168	1228	703	1483	1228	1500	115	679	522
2015	264	1292	641	1664	1086	1233	161	558	402
2016	450	1998	1111	1650	1336	1394	204	474	688
2017	627	2018	1030	1623	1200	1346	249	648	878
2018	2510	3533	3594	2218	1362	2393	611	1357	1029
2019	1368	1801	1379	1207	481	1118	424	483	325
TOTAL	5552	14402	10800	11280	9922	12039	2026	5662	5218

MONTHLY STATEMENT FOR THE MONTH OF June, 2019 AS ON 01/07/2019

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S.TAX	GOLD	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY
DELHI	1269	790	3321	0	37	5417	10	67	16	100	0	1	184	0	4	5	11	0	0	20	0	0	0	8	0	8	0
MUMBAI	4987	4259	4897	0	0	14143	0	85	118	184	0	0	387	0	0	0	4	0	0	4	0	0	0	0	0	0	0
KOLKATA	4441	2307	4095	0	0	10843	931	93	30	81	0	0	204	14	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3018	2772	5319	2	0	11111	0	58	98	83	0	0	239	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2568	1478	5847	0	0	9893	15	27	5	55	0	0	87	0	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5716	2345	3885	0	0	11946	21	95	28	55	0	0	178	1	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	769	246	991	0	0	2006	21	53	23	72	0	0	148	29	0	0	1	0	0	1	0	0	0	0	0	0	0
CHANDIGAR	2605	548	2510	0	0	5663	0	28	23	34	0	0	85	0	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1440	648	3148	0	0	5236	3	8	0	13	0	0	21	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	26813	15393	34013	2	37	76258	1001	514	341	677	0	1	1533	44	4	5	16	0	0	25	0	0	0	8	0	8	0

1 Sanctioned strength of the Members is 33 and working strength is 22 as on 01.07.2019

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of June, 2019 for 80 of days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwarwar, Member(Technical)	2
2 Mrs. Archana Wadhwa, Member (Judicial)	14	14 Sh. P. Venkata Subba Rao Member (Tech.)	Nil
3 Sh. Ashok Jindal, Member(Judicial))	13	15 Sh. P. Dinesha Member(Judicial)	2
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	1
5 Sh. Anil Choudhary, Member(Judicial)	5	17 Sh. Ajay Sharma Member(Judicial)	Nil
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Sh. Bijay Kumar Member(Technical)	2
7 Sh. Ramesh Nair, Member (Judicial)	9	19 Ms. Rachna Gupta Member(Judicial)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Mr.Sanjiv Srivastava Member (Technical)	Nil
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Dr. Suvendu Kumar Pati, Member(Judicial)	1
10 Sh. P. K. Choudhary, Member (Judicial)	1	22 Mr. P. Anjani Kumar, Member(Technical)	6
11 Sh. Raju, Member(Technical)	5		
12 Sh. C.J. Mathews, Member(Technical)	19		

5/12/19

TRANSFER TO			OTHER BENCHES			DISPOSAL			CLOSING BALANCE									
EXCISE	CUSTOM	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S TAX	AD	TOTAL	STAY	
4	0	11	0	0	15	0	32	4	25	0	1	62	1304	796	3415	0	37	5552
0	0	0	0	0	0	0	39	38	55	0	0	132	5033	4339	5030	0	0	14402
0	0	0	0	0	0	0	24	211	12	0	0	247	4510	2126	4164	0	0	10800
0	0	0	0	0	0	0	30	4	36	0	0	70	3046	2866	5366	2	0	11280
0	0	0	0	0	0	0	13	16	29	0	0	58	2582	1467	5873	0	0	9922
0	0	0	0	0	0	0	55	10	20	0	0	85	5756	2363	3920	0	0	12039
0	0	0	0	0	0	0	69	13	47	0	0	129	753	256	1017	0	0	2026
0	0	0	0	0	0	0	36	38	12	0	0	86	2597	533	2532	0	0	5662
0	0	0	0	0	0	0	28	1	10	0	0	39	1420	647	3151	0	0	5218
4	0	0	0	0	15	0	326	335	246	0	0	908	27001	15393	34468	2	37	76901

(Mehinder Singh)
Dy. Registrar.